

THE HIGH COURT OF KERALA

Notice

High court of Kerala started registering fresh cases with permanent case number instead of temporary case number. Hence advocates are requested to verify the case details on high court case status link.

Link:

https://services.ecourts.gov.in/ecourtindiaHC/index_highcourt.php?state_cd=4&dist_cd=1&stateNm=Kerala

07/05/2020